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Title: Introduction and passing of the Appropriation (Railways) No. 5 Bill, 2008.

MR. SPEAKER: Now, the House shall take up Item No.30.

रे<mark>ल मंत्री (श्री लालू प्रसाद) :</mark> महोदय, मैं प्रस्ताव करता हूं कि रेल के प्रयोजनार्थ वित्तीय वर्ष 2008-09 की सेवाओं के लिए भारत की संचित निधि में से कतिपय और राशियों के संदाय और विनियोग को पृाधिकृत करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2008-09 for the purposes of Railways."

The motion was adopted.

श्री लालू पुराद : महोदय, मैं विधेयक पुरःस्थापित ** करता हुं।

MR. SPEAKER: Now, Item No.31.

श्री लालू पूसाद : महोदय, मैं पूस्ताव करता हूं -

"कि रेल के प्रयोजनार्थ वित्तीय वर्ष 2008-09 की सेवाओं के लिए भारत की संवित निधि में से कतिपय और राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक पर विचार किया जाए।"

MR. SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2008-09 for the purposes of Railways, be taken into consideration."

The motion was adopted.

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** Introduced with the Recommendation of the President

MR. SPEAKER: Now, the House will take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

MR. SPEAKER: The Minister may now move that the Bill be passed.

श्री तातू प्रसाद : महोदय, मैं प्रस्ताव करता हूं -

MR. SPEAKER: The question is:	
"That the Bill be passed."	
	The motion was adopted.
	(Interruptions)
MR. SPEAKER: Where is Shri Basu Deb Acharia? I	He is to initiate the discussion under Rule 193
	(Interruptions)
MR. SPEAKER : Shri Basu Deb Acharia is not prese	ent.
Shri Hansraj Gangaramji Ahir.	
	(Interruptions)
MR. SPEAKER: Okay. We will take up Item no. 32	2.
	(Interruptions)

"कि विधेयक पारित किया जाए। "